

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

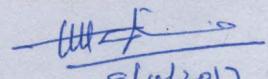
CP (IB) No 421/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Punjab National Bank -vs- Mintri Tea Company Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KAMALESH KUMAR SINGHANIA  
INTERIM RESOLUTION PROFESSIONAL IRP

  
09/10/2017

ORDER

Ld. IRP has filed progress report which may be taken on record. He has further submitted that corporate debtor are not cooperating. Further he informed that first meeting of the CoC will be held on 16/10/2017

Corporate debtor is directed to co-operate with the IRP.

List the matter on 24/10/2017 for further order.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)